

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Chhattisgarh Irrigation (Amendment) Act, 2012 2 of 2013

[15 January 2013]

CONTENTS

- 1. Short Title, Extent And Commencement
- 2. Omission Of Chapter Vi-A

Chhattisgarh Irrigation (Amendment) Act, 2012 2 of 2013

[15 January 2013]

An Act further to amend the Chhattisgarh Irrigation Act, 1931. Be it enacted by the Chhattisgarh Legislature in the Sixty-third Year of the Republic of India, as follows:-- ** Published in the Chhattisgarh Rajpatra (Asadharan) dated 15-1-2013 Page 26(1).

1. Short Title, Extent And Commencement :-

- (1) This Act may be called the Chhattisgarh Irrigation (Amendment) Act, 2012.
- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall be deemed to have come into force from 1st November, 2000.

2. Omission Of Chapter Vi-A:

Chapter VI-A of the Chhattisgarh Irrigation Act, 1931 (No. III of 1931), relating to "Betterment Contribution", shall be omitted.